

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.12256-12276/F.1(3)/Gaz/2024, dated 26.04.2024, & No. 31713-31745/F.1(3)/Gaz/2024, dated 10.05.2024, the following Judicial officers are authorized to act as Officer In-Charge/Link Officer In-Charge, of the Branches, (Central), Tis Hazari Courts, Delhi, as mentioned against their names with immediate effect:-

S. N	Name of Branch/ Work Assigned.	Name of Judicial Officer	Link Officer
1	Security Cell (THC)	Sh. Vinay Singhal, District Judge-09 (Central)	Sh. Sunil Kr. Sharma Chairman (IT & Digitization) Delhi District Courts
2	Computer Branch (Central & West)	Sh. Sushil Anuj Tyagi Addl. Sessions Judge-04 (Central)	Sh. Vinay Singhal, District Judge-09 (Central)
3	Website Nodal Officer	Sh. Gautam Manan, Addl. Sessions Judge-09 (West)	
4	Supervision of work of uploading of circulars on Website		

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 30465-480 F.1(3)/Gaz/2024

Dated _____

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Security Cell, Computer Branch, IT/Digitization Cell, General Branch, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi